

(d) by what time do Government expect to provide residential accommodation to all the employees who had entered service before the 1st April, 1959?

**The Minister of Works, Housing and Supply (Shri K. C. Reddy):** (a) The number of such Central Government employees of all categories who have been provided with residential accommodation by Government in turn and out of turn in the General Pool is 28,768

(b) Out of those Government employees who are entitled to General Pool accommodation and who had applied for the same, the number of those who have not yet been provided with Government accommodation is 38,085.

(c) and (d). Government have no proposals yet to provide all Government employees with accommodation. The Intention is to provide residential accommodation to 80 per cent of the Central Government employees applying for Government accommodation in Delhi and New Delhi and entitled to accommodation in the General Pool. Government have sanctioned construction of 27,639 quarters during the First and Second Five Year Plan periods. Out of these, 17,800 quarters have been completed so far. The rest are under construction. Some proposals have been formulated for the Third Five Year Plan and they are under consideration. Pending the finalisation of the Third Five Year Plan and the size of the construction programme during that period it is not possible to indicate by when Government will be in a position to provide residential accommodation to the employees who had entered service before the 1st April, 1959.

#### Central Assistance to Jammu and Kashmir

**932. Shaikh Mohammad Akbar:** Will the Minister of Planning be pleased to state:

(a) what was the total money allotted for the Second Five Year Plan of Jammu and Kashmir; and

(b) how much of this allotments has been utilized year-wise for the years 1956-57, 1957-58, 1958-59 and 1959-60 so far and what will be the anticipated expenditure for 1960-61?

**The Deputy Minister of Planning (Shri S. N. Mishra):** (a) Rs. 33.92 crores.

(b) A Statement is laid on the Table of the House.

#### STATEMENT

*Statement showing the progress of expenditure under the Second Five Year Plan of Jammu and Kashmir*

	(Rs. crores)
1956-57 (Actuals)	4.39
1957-58 (Actuals)	3.64
1958-59 (Actuals)	3.95
1959-60 *	..
1960-61 *	..

\*Likely expenditure can only be estimated sometime later.

#### Industrial Development of Jammu and Kashmir State

**933. Shaikh Mohammad Akbar:** Will the Minister of Commerce and Industry be pleased to state the total amount allotted to the State of Jammu and Kashmir for its industrial development during the year 1960-61?

**The Minister of Industry (Shri Manubhai Shah):** A sum of Rs. 113.87 lakhs has been allocated for Industrial Development of the State of Jammu and Kashmir during 1960-61.

#### Housing Schemes in Jammu and Kashmir

**934. Shaikh Mohammad Akbar:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the total amount proposed to be allotted to Jammu and Kashmir State for housing schemes during 1960-61; and

(b) how much out of this allotment is for industrial housing schemes and low income housing schemes?